



S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-06-2023 AT 10:30 AM

CP(IB) No.645/7/HDB/2018
u/s. 7 of IBC, 2016

IN THE MATTER OF:

State Bank of India

(Stressed Assets Management Branch)

...Financial Creditor

VS

Vibha Agro Tech Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

CP645/2018

Orders in CP 645/7/HDB/2018 pronounced. Recorded vide separate sheets. This Company Petition is hereby allowed. Corporate Debtor is admitted into CIRP as per the terms mentioned in the order. Moratorium imposed.

SD/-

MEMBER (T)

SD/-

MEMBER (J)